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O.A. 276/01

NOTES OF THE REGISTRY

Free copy of
the order dt. 11.7.01
given to the
both counsel.

Patra
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S.O

ORDERS OF THE TRIBUNAL

Order dated 11.7.2001

Heard Sri S.R. Mishra for
the applicant and Sri D.N. Mishra,
Standing Counsel for the respondents.
Sri Mishra for the applicant wants
to withdraw this O.A. The O.A. is,
therefore, disposed of as withdrawn.

Vice-Chairman
11/7/01
Member (J)